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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
(SINGLE BENCH)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divya Mundra	Adv.	9849013595 manu@dmaadvocates.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kajal Kumari	Adv	9905060875 inbx@vaktas.com	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.

For filing reply/counter, if any, time extended finally. List the matter on 24.12.2019.


Member (J)

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